

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 403
IA/5863/ND/2023 IN IB/26/ND/2022

IN THE MATTER OF:

Shubham projects private limited	...	Applicant
Versus		
Mahavir hanuman developers Private limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vishal Ganda, Ms. Akansha Mathur, Mr. Ashraf Belal, Advs.

For the Respondent : Mr. Gursat Singh, Mr. Pranav Khanna, Mr. Piyush Upadhyay, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present physically. Heard the reply arguments on behalf of the Respondent. For rejoinder arguments on behalf of the Applicant, let this matter be posted to **02.05.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)